

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 88/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. Sambhavnath Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant S. D. Desai	Member	
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Common Order

TCSP No.88/230-232/NCLT/MB/MAH/2017
TCSP No.89/230-232/NCLT/MB/MAH/2017
TCSP No.90/230-232/NCLT/MB/MAH/2017
TCSP No.91/230-232/NCLT/MB/MAH/2017
TCSP No.92/230-232/NCLT/MB/MAH/2017
TCSP No.93/230-232/NCLT/MB/MAH/2017
TCSP No.94/230-232/NCLT/MB/MAH/2017
TCSP No.95/230-232/NCLT/MB/MAH/2017
TCSP No.96/230-232/NCLT/MB/MAH/2017
TCSP No.97/230-232/NCLT/MB/MAH/2017
TCSP No.98/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, RD is hereby directed to file his report
within two weeks.

List this matter for hearing on 23.3.2017.

Sd
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)